Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

SI. No.	Category of creditor	Summary of claim received		Summary of claims admitted		Amount of	Amount of claims	Amount of claim	Details in	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	not admitted	under verification	Annexure	
,	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	No Claims have been received from this category of creditor by IRP / RP till 2nd November,2022.
,	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	No Claims have been received from this category of creditor by IRP / RP till 2nd November,2022.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,60,05,32,300.95	1	1,60,05,32,300.95	-	-	-	3	Details of claims attached as Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	6,90,67,385	5	5,57,30,394	-	1,20,33,631.00	13,03,360.00	4	Details of claims attached as Annexure 4
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	No Claims have been received from this category of creditor by IRP / RP till 2nd November 2022
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	No Claims have been received from this category of creditor by IRP / RP till 2nd November.2022.
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	No Claims have been received from this category of creditor by IRP / RP till 2nd November,2022.
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	4546696.05	1	24,00,000.00	-	-	-	8	Details of claims attached as Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	No Claims have been received from this category of creditor by IRP / RP till 2nd November,2022.
	Total	7	1,67,41,46,382.00	7	1,65,86,62,694.95	•	1,20,33,631.00	13,03,360.00		



Annexure - 4

Name of the corporate debtor: Varsha Corporation Limited; Date of commencement of CIRP: June 10, 2022; List of creditors as on: November 02, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹) Amount of Details of claim received Details of claim admitted Amount of any mutual Amount of claim Amount of claim Whether % voting contingent dues, that Remarks, if any Amount SI. No. Name of creditor under verification not admitted Amount of claim related share in claim may be setcovered by Amount claimed Nature of claim Date of receipt admitted CoC off guarantee party? Shree Krishna Woollen 5,20,898.00 Unsecured NA No 0.64 1.06,56,827.00 25.06.2022 1,11,77,725.00 Mills Private Limited Lachhmidhar Kanshiram No 1.31 1,15,12,733.00 2,17,04,167.00 Unsecured NA 08.07.2022 3.32.16.900.00 0.66 1.10,43,750.00 Unsecured NA No -17.08.2022 1.10.43.750.00 Raiendra Shah NA No 0.66 1,10,43,750.00 Unsecured 1,10,43,750.00 Shweta Shah 17.08.2022

Unsecured

12,81,900.00

25,85,260.00

07.09.2022

Manilal Shah

NA

No

0.07



13,03,360.00 -